

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 34 of 2013 & IA-49 of 2013

Dated : 20th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Shivam Iron & Steel Company Ltd. & Anr. Appellant(s)

Versus

Damodar Valley Corporation & Anr. Respondent(s)

**Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Devashish Bharuka
Mr. Shashank Shekhar
Mr. Apoorva Misra
Mr. Rohit Venkat**

**Counsel for the Respondent(s) : Ms. Swagatika Sahoo
Mr. Avinash Menon for R-1
Mr. C.K. Rai for R-2**

ORDER

We have heard the learned counsel for the Appellant who argued in respect of the first issue relating to jurisdiction.

Post the matter for further hearing with regard to other issues on **25.11.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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